

(v) (a) Twenty-fourth Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company
[Placed in Library See No. LT 1992A/91]

(vi) (a) Twenty-eighth Annual Report and Accounts of the Cochin Refineries Limited, Ambalamugal (Kerala), for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(b) Review by Government on the working of the Company.
[Placed in Library See No. LT 2005/91]

Notifications of the Ministry of Petroleum and Chemicals Department of Petroleum and Natural Gas

DR SANJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Chemicals (Department of Petroleum & Natural Gas), under sub-section (6) of section 3 of the Essential Commodities Act, 1955.—

(1) S O No 791(E) dated the 15th October, 1990 publishing the Kerosene (Fixation of Ceiling Prices) Amendment Order, 1990

(2) S O. No. 792(E) dated the 15th October, 1990, publishing the Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1990.

(3) S O. No 793(E) dated the 15th October, 1990, publishing the Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1990.

(4) S O No 794(E) dated the 15th October, 1990 publishing the Paraffin Wax (Supply, Distribution

and Price Fixation) Amendment Order, 1990.

(5) S O No 795(E) dated the 15th October, 1990, publishing the Kerosene (Restriction on Use and Fixation of Price) Amendment Order, 1990

[Placed in Library. See No. LT-2002/91]

Statements showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each.

DR SANJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each.—

(1) Statement No XXIV—Hundred and Twenty-first Session, 1982.

(2) Statement No XX—Hundred and Twenty-seven Session, 1983.

(3) Statement No XXVI—Hundred and Twenty-eighth Session, 1983.

(4) Statement No XXIII—Hundred and Twenty-ninth Session, 1984.

(5) Statement No XXIX—Hundred and Thirty-fifth Session, 1985.

(6) Statement No XXIII—Hundred and Thirty-seventh Session, 1986.

(7) Statement No XXVI—Hundred and Thirty-ninth Session 1986.

(8) Statement No XXVII—Hundred and Fortieth Session, 1986

(9) Statement No XXV—Hundred and Forty-first Session, 1987

(10) Statement No XXIV—Hundred and Forty-second Session, 1987.

(11) Statement No. XXII—Hundred and Forty-third Session, 1987

(12) Statement No. XXI—Hundred and Forty-fourth Session, 1987.

(13) Statement No. XVIII—Hundred and Forty-fifth Session, 1988.

[Dr. Sanjay Singh]

(14) Statement No. XVII—Hundred and Forty-sixth Session, 1988.

(15) Statement No. XVI—Hundred and Forty-seventh Session, 1988.

(16) Statement No. XIII—Hundred and Forty-eighth Session, 1988.

(17) Statement No. XI—Hundred and Forty-ninth Session, 1989.

(18) Statement No. X—Hundred and Fiftieth Session, 1989.

(19) Statement No. IX—Hundred and Fifty-first Session, 1989.

(20) Statement No. VI—Hundred and Fifty-second Session, 1989.

(21) Statement No. V—Hundred and Fifty-third Session, 1990.

(22) Statement No. III—Hundred and Fifty-fourth Session, 1990.

(23) Statement No. I (Vols I & II)—Hundred and Fifty-fifth Session 1990 [Placed in Library. See No. LT-1970/91 to 1992/91]

(Vols I & II)

I Report and Accounts (1989) of the Cancer Institute, Madras and related papers.

II. Report and Accounts (1989-90) of the Cancer Hospital and Research Institute, Gwalior and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHA-KEELUR REHMAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

I (a) Annual Report and Accounts of the Cancer Institute, Madras, for the year 1989, together with the Auditors' Report on the Accounts

(b) Review by Government on the working of the Institute.

II (a) Annual Report and Accounts of the Cancer Hospital and Research Institute, Gwalior, for the year 1989-90, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Institute [Placed in Library. See No. LT-1951/91]

I Report and Accounts (1989-90) of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair and related papers.

II. Reports and Accounts (1988-89 and 1989-90) of the Animal Welfare Board, of India, Madras and related papers

III. Report and Accounts (1989-90) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and related papers.

IV Report and Accounts (1989-90) of the Centre for Environment Education, Ahmedabad and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): Madam I lay on the Table—

I A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1957:—

(1) Thirteenth Annual Report and Accounts of the Andaman & Nicobar Islands Forest & Plantation Development Corporation Limited, Port Blair, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

(ii) Review by Government on the working of the Corporation. [Placed in Library See No LT 1718/91]

II A copy each (in English and Hindi) of the following papers:—

(a) (i) Twenty-seventh Annual Report and Accounts of the Animal Welfare Board of India, Madras, for the year 1988-89, together with the Audit Report on the Accounts.